POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

Asian Oilfield Services Limited

Reg. Office: 7th Floor,B-Wing, Manubhai Tower, Sayajiganj, Baroda - 390005

The details subsequent to the completion of the offer made vide Public Announcement on December 5, 2006 & Corrigendum Public Announcement on April 26, 2007 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Consolidated Securities Limited ("the Acquirer") to acquire upto 17,15,420 equity shares of Rs. 10/- each representing 20% of the fully expanded voting equity capital of the Asian Oilfield Services Ltd ("Target Company") (including the entire share allotment as well as warrants) at a consolidated price of Rs.21.06 (Rupees Twenty One and Paise Six only) per fully paid-up equity share of Rs.10/- each comprising of the offer price of Rs.20.50 (Rupees Twenty and Paise Fifty only) per fully paid-up equity share of Rs.10/- each and the interest of Rs.0.56 (Paise Fifty Six only) calculated @10% p.a. for the delayed period from 27.02.2007 to 06.06.2007, payable in cash ("the offer") is as under:

1.	Name of the Target Company	Asian Oilfield Services Limited
2.	Name and Address of the Acquirer	Consolidated Securities Limited 8/19, 3rd floor, W.E.A., Pusa Lane, Karol Bagh, New Delhi 110 005
3.	Name of Manager to the Offer	Chartered Capital And Investment Ltd
4.	Name of Registrar to the Offer	Mas Services Limited
5.	Offer Details: a. Date of opening of the offer b. Date of closing of the offer	 Thursday, May 3, 2007 (As per revised schedule) Tuesday, May 22, 2007 (As per revised schedule)

6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
(1)	Consolidated Price payable to shareholders in the open offer	Rs.21.06 per share		Rs.21.06 per share	
(2)	Shareholding of acquirer including PAC before Preferential Allotment	Nil		Nil	
(3)	Shares acquired through Preferential Allotment	16,50,000 (23.55%)		16,50,000 (23.55%)	
(4)	Shares acquired in the open offer	17,15,420 (20.00%*)		Nil	
(5)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs.3,61,26,745		Nil	
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
(7)	Post offer shareholding of acquirer (2+3+4+6)	33,65,420 (48.03%)		16,50,000 (23.55%)	
(8)	Pre and Post offer shareholding of public No. of shares and (%)	Pre offer	Post offer	Pre offer	Post offer
		45,45,585 (84.85%)	28,30,165 (33.00* %)	45,45,585 (84.85%)	45,45,585 (64.87%)

* % has been calculated on fully expanded voting equity capital of the Target Company including the entire share allotment as well as warrants Issued on Preferential basis.

7. Status of Escrow Account : Yet to be released.
8. Payment of Interest : The consolidated price shown above is inclusive of interest @ 10% p.a. of Rs.0.56 (Paise Fifty Six only) per fully paid up equity share on the offer price for the delayed period due to revised schedule i.e. from 27.02.2007 to 06.06.2007.
9. Status of Investor complaints : Nil
10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

Acquirers accept full responsibility for the information contained in this Public Announcement and responsible for the obligation of the acquirers as laid down in the SEBI (SAST) Regulations 1997.

This public announcement is issued on behalf of the acquirer, Consolidated Securities Limited by Manager to the offer, Chartered Capital And Investment Limited

Manager to the Offer
Chartered Capital And Investment Ltd.
711, Mahakant, Opp. V S Hospital, Ellisbridge, Ahmedabad 380006
Tel: +91-79-2657 7571/2657 5337, Fax: +91-79-2657 5731
Email: info@charteredcapital.net, Website: www.charteredcapital.net
Contact person: Mr. Manoj Kumar Ramrakhyani

Place: Ahmedabad

Date: 31/05/2007

Size : 20 cm x 3 Col. (12 cm)

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